

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5830
ANSWERED ON:04.05.2005
KVIC SCHEMES
Chouhan Shri Shivraj Singh

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) the details of the various schemes introduced and being implemented by the KVIC in rural areas, State-wise;
- (b) the number of industries benefited under loan scheme, State-wise particularly in Madhya Pradesh during the last two years;
- (c) the number of cases pending with the Government for providing loan to industrial units in Madhya Pradesh; and
- (d) the measures being taken by the Government in this regard?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): The Khadi and Village Industries Commission (KVIC) has been implementing the Rural Employment Generation Programme (REGP), a credit-linked-subsidy programme to create more employment opportunities by setting up of village industries in rural areas as well as small towns with population up to 20,000 in all the States/Union Territories of the country. Some of other schemes being implemented through the KVIC for promotion of khadi and village industries (KVI) and increasing employment in the country include Interest Subsidy Eligibility Certificate Scheme (ISEC) for providing bank loans to KVI units at subsidised rates of interest, rebate on sale of khadi products, assistance to KVI units in marketing their products, Rural Industries Service Centres (RISCs) for setting up of common facility centres (CFCs), Product Development, Design Intervention and packaging (PRODIP) Scheme for improved designs and packaging, etc.

(b): The KVIC does not provide financial assistance in the form of loan. It provides margin money assistance for setting up village industry units under the REGP. The State-wise details of units set up under the REGP and the margin money assistance provided during 2002-03 and 2003-04, including those in Madhya Pradesh, are given in the enclosed Annexures I and II, respectively.

(c)&(d): Do not arise.

Annexure - I

Annexure referred to in reply to Dart (b) of the Lok Sabha Unstarred Question No.5830 for answer on 04.05.2005

State-wise details of village industry units set UP under the REGP during 2002-03 and 2003-04

Sr.No. State/U.T. Number of units set UP

2002-03 2003-04

1 Chandigarh 1 8

2. Dadra and Nagar Haveli 5 2

3. Delhi 9 7

4. Haryana 677 923

5. Himachal Pradesh 423 414

6 Jammu and Kashmir 105 775

7 Punjab 1358 882

8. Rajasthan 3036 2496

9. A & Nicobar Islands 196 58

10. Bihar 229 88

11. Jharkhand 298 323

12. Orissa 668 1031

13. West Bengal 2459 3348

14. Arunachal Pradesh 30 32

15. Assam 559 1223

16. Manipur 79 36

17. Meghalaya 153 210

18. Mizoram 143 33

19. Naealand 64 61

20. Tripura 141 244

21. Sikkim 16 113

22. Andhra Pradesh 1818 1097

23. Kamataka 1411 1422

24. Kerala 789 2046

25. LakshadweeD 0 9

26. Pondicherry 3 47

27. Tamil nadu 764 1568

28. Goa 244 126

29. Guiarat 126 290

30. Maharashtra 2249 857

31. Chhattisgarh 216 697

32. Madhya Pradesh 703 1041

33. Uttaranchal 375 1106

34. Uttar Pradesh 1677 2134

Total 21024 24747

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No.5830 for answer on 04.05.2005

State-wise details of mandn money assistance provided under the REGP during 2002-03 and 2003-04

(Rs.lakh)

Sr.No. State/Union Territory Margin money assistance provided

2002-03 2003-04

1 Chandigarh 0.40 10.24

2. Dadra and Nagar Haveli 9.49 4.13

3. Delhi 16.16 12.31

4. Haryana 884.91 1938.96

5. Himachal Pradesh 643.78 757.11

6 Jammu and Kashmir 179.00 363.45

7 Punjab 1744.62 819.03

8. Rajasthan 2189.08 2890.28

9. Andaman and Nicobar Islands 78.24 28.44

10. Bihar 108.13 186.03

11.	Jharkhand	421.01	198.08
12.	Orissa	156.78	784.11
13.	West Bengal	1202.17	1593.51
14.	Arunachal Pradesh	45.36	52.77
15.	Assam	375.68	806.83
16.	Manipur	110.53	41.19
17.	Meghalaya	135.94	121.79
18.	Mizoram	224.40	61.10
19.	Nagaland	50.15	117.20
20.	Tripura	106.23	224.02
21.	Sikkim	106.23	224.02
22.	Andhra Pradesh	1775.01	1675.40
23.	Karnataka	1560.05	1692.17
24.	Kerala	1196.03	2753.15
25.	Lakshadweep	0	7.42
26.	Pondicherry	0.29	11.38
27.	Tamilnadu	604.08	1362.17
28.	Goa	198.06	82.98
29.	Gujarat	102.23	130.34
30.	Maharashtra	1541.92	873.25
31.	Chhattisgarh	427.33	1098.00
32.	Madhya Pradesh	605.97	1355.07
33.	Uttaranchal	378.01	979.70
34.	Uttar Pradesh	2293.52	3415.18

Total 19371.26 26574.46